

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-4
New IA-79/2021
In
IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

...FINANCIALCREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 14.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI L.N GUPTA

MEMBER (TECHNICAL)

PRESENT:

For the Intervener/RP

: Ms. Nikshubha Sethi, Advocate.

ORDER

New IA-79/2021:-

Interim Resolution Professional along with counsel is present and submitted that the CoCvide their resolution 28.12.2020 have decided to appoint IRP as RP namely Mr. Pankaj Narang and the same is hereby confirmed.

IA stands **closed**.

- Sol -

(L.N GUPTA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)